NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016 In TP No. 203/397-398/NCLT/AHM/2016 (New) C.A. Nos.216/2016, 227/2014, 228/2014 In C.P. No. 27/397-398/CLB/DL/1995 (Old)

coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

J.P Srivastava & Sons (Rampur) Pvt. Ltd.

V/s.

Gwalior Sugar Company Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Adv, habha hard

R 1, 3, 6, 7, 8, 10 Kratha

ORDER

None present for Original Petitioners. Learned Advocate Ms. Prabha Prasad i/b Trivedi & Gupta present for Original Respondents no. 1, 3, 6, 7, 8 and 10.

Heard learned Counsel for Applicant.

Applicant is directed to issue notice of date of hearing to the Respondents in the application and file proof of service.

Applicant to state whether appeal is filed or not.

List the matter on 07.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.